

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. Intervention Petition/24/2024 in C.P. (IB)/1108(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Sunil Shinde (Administrator of The
Rajendrakuoj Sra Co - Operative
Housing Society)**
IN THE MATTER OF
Amit Steel
Vs.
Truly Creative Developers Pvt. Ltd.

**Section: Sec 60(5) Rule 11 of NCLT, 2016 U/s 9 of Insolvency and
Bankruptcy Code, 2016**

ORDER

Intervention Petition 24 of 2024:- Counsel, Vidhi Chikhal appeared
for the Applicant through VC. List this matter on **13.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)